

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF UM GREEN LIGHTING PVT. LTD.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	UM GREEN LIGHTING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26.11.2010
3.	Authority under which corporate debtor is incorporated / registered	ROC - Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31500DL2010PTC210780
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 806, Devika Tower, 6, Nehru Place. New Delhi - 110019 Corporate Office : UM House, Plot No. 35P, Sector-44, Gurgaon - 122002 (Haryana)
6.	Insolvency commencement date in respect of corporate debtor	13.12.2021
7.	Estimated date of closure of insolvency resolution process	11.06.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Amar Gopal Gambhir IBBI/IPA-002/IP-N00753/2018-2019/12327
9.	Address and e-mail of the interim resolution professional, as registered with the Board	21/16, 2 nd Floor, West Patel Nagar, New Delhi - 110008 aggandassociates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	21/16, 2 nd Floor, West Patel Nagar, New Delhi - 110008 irpumgreen@gmail.com
11.	Last date for submission of claims	27.12.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP till date
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	WebLink: https://ibbi.gov.in/downloadform.html Not Applicable as per information available with IRP till date



Notice is hereby given that the National Company Law Tribunal, Court 2, New Delhi, has ordered the commencement of a corporate insolvency resolution process of the UM Green Lighting Pvt. Ltd. on 13.12.2021 (Order received through e-mail from Hon'ble NCLT (Court-II) on 14.12.2021)

The creditors of **UM Green Lighting Pvt. Ltd.**, are hereby called upon to submit their claims with proof on or before 27.12.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA (Not Applicable)

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional
Date and Place:

: Amar Gopal Gambhir
: 16.12.2021, New Delhi

